

HON'BLE DR. JUSTICE BIDYUT RANJAN SARANGI

Hon'ble Dr. Justice B. R. Sarangi hails from a respectable family of village Pantikhari Shasan, Odagaon in the district of Nayagarh. He is the youngest son of Late Banchhanidhi Sarangi, Ex-Financial Advisor belonging to Senior Class-I of Orissa Finance Service cadre of State of Odisha and Late Smt.Sailabala Sarangi, a doting house-wife. Married to Mrs. Nirupama Sarangi, an out and out housewife turned as an advocate of the Orissa High Court. Blessed with two daughters, Dr. Debarchita, an MDS final year student, and Debasmita, a student of M.S. Law College, Cuttack after completion of Post Graduation in Economics under Utkal University, Vani Vihar, Bhubaneswar being topper in the State in +2 Arts CHSE Exam, 2012.

Dr. Justice Sarangi passed H.S.C. Examination and acquired degree in Commerce with Hons. from B.J.B. College, Bhubaneswar. Acquired LL.B. & LL.M. from M.S. Law College Cuttack under Utkal University. Awarded Ph. D in Law from Sambalpur University. He joined the Bar in December, 1985 having regular practice in the High Court of Orissa, Cuttack and Supreme Court of India, New Delhi and also a life member of Orissa High Court Bar Association.

Most significant career move as a lawyer began with systematic and meticulous training in the chamber of esteemed Late Sri Gangadhar Rath, Former Senior Advocate-cum-Advocate General of Odisha in almost all the branches of law. Has conducted cases specially in civil, criminal, constitutional, revenue, tax, labour, service, mining, education, electricity, insurance, banking, telephone, elections etc. Has appeared for the Private Parties, Corporations, Government Undertaking Banks,

Insurance Companies, School, College, Lokpal of Odisha, Human Right Commission, LAO National Highway Authority, etc. independently before various Courts, Tribunals, High Court and Supreme Court. Appointed as Arbitrator, Advocate Commission and Amicus Curiae to assist the Court in many important matters. For outstanding performance and etiquettes in profession conferred the "Haricharan Mukherjee Memorial Award" with Gold Medal for the year 2002 from the then Hon'ble Chief Justice of Orissa High Court. He completed a long 27 years of practice at the Bar.

Appointed honorarily to Research Board of Advisors of American Biographical Institute, USA, Fellow of Indian Council of Arbitrations, New Delhi, Life Member of Indian law Institute, New Delhi, Life Member of Indian Society for International Law, New Delhi. Actively participated with various philanthropic, social and religious organizations. Participated in various symposiums, seminars of State, national and international level with special reference to public administration, habitat management, law and social change.

He was elevated to the Bench of Orissa High Court as permanent Judge on 20th June, 2013